

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs)

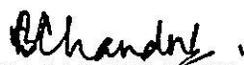
TIS HAZARI COURT : DELHI

ORDER

In partial modification to this office order No.81654-81691/Bail.Power/Gaz/2025 dated 25.10.2025 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent application pertaining to the Police Station/Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names with effect from 22.01.2026 till further orders :

S. N	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl.Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Sunil Chaudhary Spl.Judge (Electricity)-02	Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Lahori Gate	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sh. Ankur Jain-I ASJ-04
2	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sadar Bazar, Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS	Sh. Ankur Jain-I ASJ-04	Sh. Joginder Prakash Nahar ASJ (FTC)-01
3	Sh. Ankur Jain-I ASJ-04	Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station, Wild Life Protection Act 1972	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Bhupinder Singh, ASJ-05
4	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Pahar Ganj, Roop Nagar, Subzi Mandi, Kamla Market, Cyber Police Station,	Sh. Bhupinder Singh, ASJ-05	Sh. Virender Kr. Kharta ASJ (FTC)-02
5	Sh. Bhupinder Singh, ASJ-05	Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid	Sh. Virender Kr. Kharta ASJ (FTC)-02	Ms. Shilpi Jain ASJ-02
6	Sh. Virender Kr. Kharta ASJ (FTC)-02	Karol Bagh, Burari Timarpur, Rajinder Nagar, Bara Hindu Rao,	Ms. Shilpi Jain ASJ-02	Sh. Abhishek Goyal ASJ-03
7	Ms. Shilpi Jain ASJ-02	Kashmere Gate, Kashmere Gate Metro Station, IPR, E.O.W.,CBI (Other than PC Act), Parsad Nagar, Darya Ganj	Sh. Abhishek Goyal ASJ-03	Sh. Virender Singh Spl.Judge (NDPS)
8	Sh. Abhishek Goyal ASJ-03	CAW Cell, Official Secrets Act 1923, Pratap Nagar (Gulabi Bagh), Civil Lines, Kotwali,	Sh. Virender Singh Spl.Judge (NDPS)	Sh. Sunil Chaudhary Spl.Judge (Electricity)- 02
9	Sh. Virender Singh Spl.Judge (NDPS)	Maurice Nagar, Crime Branch of Central Police District, Wazirabad, Spl. Acts, Enforcement Directorate,	Sh. Sunil Chaudhary Spl.Judge (Electricity)-02	Sh. Rakesh Kumar-IV ASJ (Electricity)-01

Note:- In, case, If any Judicial Officers mentioned at Column No. 01 and their respective links mentioned at Column No.03 & 04 happens to be on leave or not available due to any reason, the senior most Additional Sessions Judge, Central District, Tis Hazari Court, available on that day shall hear and dispose of fresh bail /urgent criminal applications and pending bail applications in accordance with law.


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

4393 - 4418

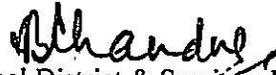
No. _____/Bail Power/Gaz/2026

Dated _____

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, Filing Section, Admn. Branch (I,II&III), General Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader/ PS to the undersigned.
8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi